

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO - 2087
ANSWERED ON 06/08/2026

BHARAT SMALL REACTORS FOR INDUSTRIAL DECARBONISATION

2087. SHRI MILIND MURLI DEORA

Will the PRIME MINISTER be pleased to state:-

- (a) the status of Bharat Small Reactors (BSRs) for industrial decarbonisation in steel, aluminium and energy-intensive sectors;
- (b) the extent of land reduction achieved and potential deployment sites in industrial clusters;
- (c) whether commercial viability has been assessed and a dedicated BSR policy framework proposed; and
- (d) if so, details thereof including investment models, regulatory pathways, industry participation and timelines for pilot deployment and scale-up?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) A Request For Proposal (RFP) for setting up 220MW Bharat Small Reactors (BSRs) was published by NPCIL. In response, NPCIL has received a proposal from one private industry i.e. M/s Hindalco Industries Ltd. Further discussions are in between the two sides to finalise the project details.
- (b) The present typical land requirement for 2 x 220 MW PHWRs is about 330 Hectares. The possibility of reduction in land usage up to about 90 hectare, subject to radiological impact assessment is being evaluated.
- (c) The BSRs are an upgraded version of the already operating latest 220 MW PHWRs in the country, which have proven safety & operational performance record and are commercially mature
- (d) Does not arise in view of 'c'.
